

# THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated: Shillong the 23<sup>rd</sup> April, 2025

**HCM. II/88/2017/comp/Pt-I/ 10/2 :** In pursuant of the minutes of the meeting held on 4<sup>th</sup> April, 2025, a Committee comprising of the following is constituted to study the Draft Model Rules on Video Conferencing (Nyaya Shruti) received from the Ministry of State (I/C) for Law & Justice and Ministry of State for Parliamentary Affair, Government of India.

1. Hon'ble Mr. Justice H.S. Thangkhiew, Judge
2. Hon'ble Mr. Justice W. Diengdoh, Judge
3. Hon'ble Mr. Justice B. Bhattacharjee, Judge
4. Shri. E Kharumnuid, Registrar General, High Court of Meghalaya
5. Shri. N.A. Khan, District & Sessions Judge, West Jaintia Hills District Jowai
6. Shri. K.J. Lyngdoh, Registrar (Admn.), High Court of Meghalaya

By order,



**Registrar General**

Dated: Shillong the 23<sup>rd</sup> April, 2025

**HCM. II/88/2017/comp/Pt-I/ 10/2 A**

**Copy to:-**

1. The Registrar-Cum-PPS To the Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya for his Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya for his Lordship's kind information.
4. The P.S. To Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya for his Lordship's kind information.
5. The P.A to Registrar General, High Court of Meghalaya, Shillong for favour of kind information
6. Shri. N.A. Khan, District & Sessions Judge, West Jaintia Hills District Jowai for favour of kind information

7. The Registrar (Judicial Service)-cum-Central Project Coordinator, High Court of Meghalaya for favour of kind information.
8. The Registrar (Admin), High Court of Meghalaya for favour of kind information.
- ✓ 9. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
10. Office file.



**Registrar General**